



**NATIONAL VIRTUAL  
INTELLECTUAL PROPERTY RIGHTS ESSAY  
WRITING COMPETITION 2.0 , 2026**

**Himachal Pradesh National Law University  
Shimla**

**&**

**Centre For Artificial Intelligence And  
Intellectual Property Rights**



## ABOUT HPNLU

Nestled in the serene and inspirational setting of the Himalayas, Himachal Pradesh National Law University (HPNLU), Shimla, is a premier institution dedicated to excellence in legal education. Established in 2016 by an Act of the State Legislature, the University has rapidly emerged as a dynamic centre for learning, research, and professional development.

Guided by visionary leadership, HPNLU blends rigorous interdisciplinary academics with practical pedagogy, ensuring students gain both theoretical knowledge and real-world exposure. The University is committed to holistic development, fostering not only exceptional legal expertise but also a strong sense of ethics, professionalism, and social responsibility.

This commitment thrives in a vibrant academic culture that promotes practical skills, critical thinking, and socio-legal engagement. Set against the inspiring Himalayan backdrop, HPNLU provides an enriching environment that shapes competent, responsible, and future-ready legal professionals.



## **ABOUT CAIPR**

**The Centre for Artificial Intelligence and Intellectual Property Rights (CAIPR) was established in 2022. The centre's sole objective is to create an enabling environment to it undertake research in unexplored domains and to disseminate information by implementing various programs to raise awareness among professionals, scholars, and the general public about Intellectual Property Rights.**

**The centre contributes for a deeper understanding of the theoretical, practical, evolving and ever-changing aspects of intellectual property rights highlighting the deeper understanding of how intellectual property frameworks interact with traditional knowledge systems, cultural heritage, and indigenous practices.**

**It focuses on emerging trends and challenges in the field of intellectual property, such as the impact of digital technologies, open access movements, and globalization, and strives to explore the implications of ever-changing dynamics of intellectual property on innovation, creativity, technology transfer, competition, and economic development.**

## **OBJECTIVE**

**This competition is expected to be an educational and rewarding experience for students and other participants and is expected to further prolong the interest of students in the domain of Intellectual Property Rights. The students will engage their Intellectual prowess and writing skills through this competition and hopefully this competition encourages further research and development of interest in the field of Intellectual Property Rights.**

## TIMELINE

<b>Submission deadline</b>	<b>25 May, 2026</b>
<b>Announcement of Winners</b>	<b>7 June, 2026</b>

# COMPETITION DETAILS

The Himachal Pradesh National Law University, Shimla and its Centre For Artificial Intelligence and Intellectual Property Rights proudly presents and invites submissions for the National Virtual Intellectual Property Rights Essay Writing Competition 2.0, 2026. The competition aims to foster an educational and rewarding experience for students and other participants, further prolonging the interest and development in the field of Intellectual Property Rights.

## THEMES

The Participants are encouraged to explore the following themes:

### **AI-Focused**

- Artificial Intelligence- the end of human creativity or its greatest partner?
- The environmental cost of training large AI models
- Autonomous weapons and global security risks
- Should AI development be slowed?

### **IPR**

- Deepfakes and personality rights
- One world, many laws: should IP be globally harmonised?
- Meme culture vs copyright law: infringement or cultural evolution?
- Is intellectual property a natural right or a state-created monopoly?

### **AI + IPR**

- Data is the new oil but who owns it?
- When machines create art, what happens to the artists?
- Training Artificial Intelligence on copyrighted data fair use or mass infringement?

## **REGISTRATION & SUBMISSIONS**

The participants can submit their essays till **11:59 PM I.S.T on 25 May, 2026, (Deadline)**, in the **Google Form Link**. A registration fee of **₹250(inc GST)** will be charged from students, PhD & LL.M candidates.

**Registration Link:** <https://forms.gle/UhueNKrFm9eKbEKu8>

**Payment Link:** [https://erphpnlu.in/anon\\_evForm.htm?ev=71](https://erphpnlu.in/anon_evForm.htm?ev=71)

## **FORMAT OF SUBMISSION**

**The following format should be strictly followed by all competitors:**

- **The article should be an original work which has something new to say.**
- **The length of the Article should be between 2000 and 3000 words, in A4 format.**
- **The submission should be in MS Word file type.**
- **No borders shall be applied. Reference and provide a citation for everything that is borrowed from another source.**
- **Citations should follow the latest Bluebook Citation Format.**
- **Cite primary sources, not an article from a blog/news source, when relying on a judgment or statute.**
- **Use footnotes, not endnotes.**
- **Do not hyperlink to references.**
- **We reserve exclusive rights to publication. Wait 4 weeks after submission before checking the status of your submission.**
- **Font Size -12 ( Body) and 14 ( Headings)**
- **Font- Times New Roman**

**Please note: Publication of the article is subject to editorial review**

## **REWARDS**

To recognize and celebrate excellence, the competition presents prestigious awards and certificates to outstanding participants. Winners will receive attractive prizes along with certificates of merit, reflecting their dedication and achievement. The initiative seeks to inspire participants to strive for excellence and showcase their best abilities.

**The Rewards are as follows:**

**1st Place: ₹7000**

**2nd Place: ₹5000**

**3rd Place: ₹3000**

**The announcement of winners shall be done on**

**7 June, 2026**

## JUDGEMENT

<b>Head</b>	<b>Score</b>
<b>Grammar, Writing style, Language</b>	<b>20</b>
<b>Originality of Idea</b>	<b>20</b>
<b>Accurate Citation</b>	<b>10</b>
<b>Depth of Knowledge</b>	<b>20</b>
<b>Organizing and Structure</b>	<b>10</b>
<b>Grand Total</b>	<b>80</b>

## CONTACT DETAILS

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